

1	2	3	4
Telangana	97.71	74.23	23.49
Tripura	8.83	8.31	0.52
Uttar Pradesh	598.17	470.08	128.09
Uttarakhand	25.32	20.43	4.89
West Bengal	356.34	315.89	40.45
TOTAL	3,747.28	3,069.03	678.24

Source: Banks

SGST transferred to States

1647. SHRI MANAS RANJAN BHUNIA: Will the Minister of FINANCE be pleased to state:

(a) whether the revenue income from GST, IGST and SGST had been reducing in the last financial year and ongoing financial year;

(b) if so, the revenue income of the Union Government from GST and IGST; and

(c) the amount of revenue from SGST transferred to the States in 2018-19 and 2019-20 upto 31st October, 2019, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) No Sir.

(c) The amount of SGST collected in FY 2018-19 and in FY 2019-20 upto 31st October, 2019, State-wise is given in the Statement.

Statement

State-wise details of amount of SGST collected in FY 2018-19 and in FY 2019-20 (upto 31.10.2019)

(Figures in ₹ crore)

State Code	Name of State/UT	2018-19	2019-20*
1	2	3	4
1.	Jammu and Kashmir	1,686	993

1	2	3	4
2.	Himachal Pradesh	1,591	1,031
3.	Punjab	5,404	3,482
4.	Chandigarh	497	309
5.	Uttarakhand	3,850	2,323
6.	Haryana	12,690	7,780
7.	Delhi	10,839	6,827
8.	Rajasthan	11,160	6,747
9.	Uttar Pradesh	19,978	12,627
10.	Bihar	4,872	3,355
11.	Sikkim	183	129
12.	Arunachal Pradesh	201	161
13.	Nagaland	96	73
14.	Manipur	181	141
15.	Mizoram	108	75
16.	Tripura	296	206
17.	Meghalaya	284	200
18.	Assam	3,561	2,337
19.	West Bengal	14,888	9,567
20.	Jharkhand	5,079	3,102
21.	Odisha	7,008	4,960
22.	Chhattisgarh	5,096	3,132
23.	Madhya Pradesh	8,033	4,926
24.	Gujarat	25,225	15,247
25.	Daman and Diu	150	91
26.	Dadra and Nagar Haveli	289	163
27.	Maharashtra	56,939	34,671
28.	Karnataka	23,416	14,989

1	2	3	4
29.	Goa	1,449	849
30.	Lakshadweep	11	6
31.	Kerala	8,270	5,346
32.	Tamil Nadu	24,499	15,598
33.	Puducherry	367	213
34.	Andaman and Nicobar Islands	161	108
35.	Telangana	11,243	7,002
36.	Andhra Pradesh	8,897	5,225
37.	Other Territory	320	137
38.	Center Jurisdiction	0	0
GRAND TOTAL		2,78,817	1,74,125

*upto 31st October, 2019

Write-off loans by banks

1648. SHRI RITABRATA BANERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Indian Banks wrote-off a record ₹2.54 lakh crore bad loans in Financial Year 2019-20; and

(b) if so, the details thereof, bank-wise and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) As per data of the Reserve Bank of India (RBI), aggregate gross advances of Public Sector and Private Sector Banks in their domestic operations increased from ₹ 21,70,823 crore as on 31.3.2008 to ₹ 58,01,260 crore as on 31.3.2014. As per RBI inputs, the primary reasons for the spurt in stressed assets have been observed to be, *inter-alia*, aggressive lending practices, wilful default / loan frauds / corruption in some cases, and economic slowdown. Asset Quality Review (AQR) initiated in 2015 for clean and fully provisioned bank balance-sheets revealed high incidence of Non Performing Assets (NPAs). As a result of AQR initiated in 2015 and subsequent transparent recognition by banks, stressed accounts were reclassified